

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4216

ANSWERED ON:06.09.2012

INDIRA AWAS YOJANA

Bhagat Shri Sudarshan;Ramkishun Shri ;Vijayan Shri A.K.S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses proposed to be constructed under Indira Awas Yojana (IAY) during 2012-13, State-wise;
- (b) whether the construction of houses under IAY was well short of target during the last three years and the scheme has failed to achieve its objectives as per the report of National Human Rights Commission;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether Government proposes to hike allocation of funds under IAY due to steep hike in prices of cement, labour charges and other construction material;
- (e) if so, the details thereof;
- (f) the total number of cases across the country where toilets have not been constructed in the houses under IAY; and
- (g) the action taken by the Government to address the above issues and ensure timely completion of IAY projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): During the year 2012-13, the physical target under Indira Awaas Yojana(IAY) is for construction of 30.09 lakh houses. Statement showing the State-wise details is given at annexure.

(b)&(c): The objective of the Indira Awaas Yojana (IAY) is to provide financial assistance to rural houseless Below Poverty Line (BPL) householders for construction of houses. As per various studies conducted, the scheme is being implemented satisfactorily. National Human Rights Commission (NHRC) report does not state that IAY scheme has failed to achieve the target. During 2009-10, the achievement of the physical target under IAY was 83.52%. This was mainly because of imposition of Model Code of Conduct due to General Elections held for the Lok Sabha in 2009. During 2010-11, the achievement of the target was more than 93% and in 2011-12, the achievement was 90%. Further, some houses remaining incomplete at the end of the year are completed in the next financial year. A Statement showing State-wise details of target fixed and achievement made during the last three years is given.

As far as issue of quality of construction of IAY houses is concerned, construction is done by the beneficiary as per his/her choice. In order to improve the quality of houses under IAY, this Ministry had constituted a Task Force. In the various recommendations circulated to all State Governments, the Task force recommended that the efforts should be made to ensure that the house is a pucca one with permanent walls and permanent roofing.

The beneficiaries for IAY houses are selected out of the permanent IAY waitlists/BPL lists in order of their priority in the lists so that poorest are on the top of the lists.

(d)&(e): The Government is aware that the present amount of unit assistance is not sufficient to construct a decent house. This issue was placed before the Working Group on Rural Housing set up by the Planning Commission for formulation of 12th Five Year Plan. The Working Group has recommended enhanced unit assistance of Rs.75,000/- for construction of an IAY house in rural areas in its report submitted to the Planning Commission on 13/10/2011. In addition, it is also recommended that unit assistance may be enhanced incrementally each year to absorb escalation in cost of materials and labour.

(f)&(g): Even though construction of Sanitary latrine is an integral part of an IAY house, many beneficiaries do not construct toilets. Indira Awaas Yojana (IAY) scheme has been dovetailed with Total Sanitation Campaign (TSC) Programme w.e.f 20th December, 2006 and the IAY beneficiary can avail fund available under that Programme for construction of a toilet with the IAY house. A letter had been issued on 18/5/2011 to all the State Governments to make it mandatory that all IAY beneficiaries simultaneously are sanctioned one toilet each under TSC. Further, all efforts are made to ensure to achieve the target under IAY. Funds are allocated to all States/UTs in the very beginning of the financial year to enable all implementing agencies to start release of funds to IAY beneficiaries immediately. Regular review meetings such as monthly Coordinating Officers meetings, Quarterly Performance Review Committee Meetings are held to monitor the progress efficiently. Officers also regularly visit various areas to see on-site progress. A Statement showing the number of toilet constructed during the last three years is given at annexure above.

